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Coram : Hon'ble Mr. P.H. Trivedi : Vice Chairman
Hon'ble Mr. P.M. Joshi : Judicial Member

28.7.1987

Heard Mr.M.K.Paul learned advocate for the applicant.
The impugned order of termination being of 3rd September, 1984
is clearly barred by limitation. The application is
rejected.


(P.H.Trivedi)
Vice Chairman


(P.M.Joshi)
Judicial Member